

(iii) Provide insurance Cover.

(b) The Government's contribution, available under the scheme is:

- i. A co-contribution of Rs. 1000 per annum for all MGPSY subscribers who save between Rs. 1000 and Rs. 12000 per annum in National Pension Scheme (NPS)–Lite account.
- ii. An additional co-contribution of Rs. 1000 per annum for overseas Indian women workers who save between Rs. 1000 and Rs. 12000 per year in NPS-Lite account.
- iii. An annual co-contribution of Rs. 900 per annum per subscriber who save Rs. 4000 per annum towards Return and Resettlement fund;
- iv. Rs. 100 for life insurance cover through Life Insurance Corporation of India.

#### **Street lights for villages in the country**

842. SHRI K.C. TYAGI: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details of the guidelines issued by the Ministry for providing street lights to the villages in the country particularly in hilly and rural areas;

(b) whether it is a fact that the concerned Gram Panchayats are also providing street light facility to the villages;

(c) whether Government would ask the State Government of Himachal Pradesh to provide street lights in village Nandla, Tehsil Chirgon under Shimla District of Himachal Pradesh on priority basis as the matter is pending with the concerned Department; and

(d) if so, by when the street lights will be provided; if not, the reasons therefor?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO):

(a) to (d) No guidelines have been issued by the Ministry of Panchayati Raj for providing Street Lights to the Villages in the country including hilly and rural areas. However, installation of street light in villages falls under the jurisdiction of concerned Gram Panchayat.